

National Company Law Tribunal

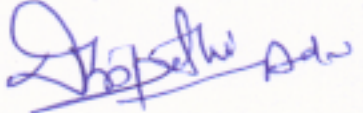


Allahabad Bench

CP NO. (IB) 186/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: CG Power & Industrial Solutions Ltd v/s

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 9 of IEB, code 2016, U.P. Jal Vidhyut Nigam Ltd.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Divendu Tripathi	Adv.	OP- Cr.	
<u>2.</u>	ANIL KUMAR MEHROTRA	Adv.	Corporate Debtor	
<u>3.</u>	SRIJAN MEHROTRA	Adv.	Corporate Debtor	

CP No. (IB)186/ALD/2017

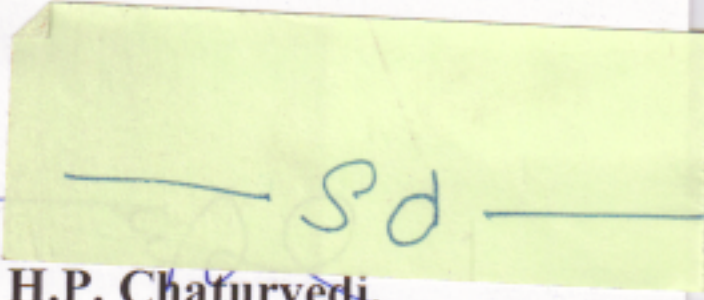
Sri Divendu Tripathi, Advocate for the Petitioner-Financial Creditor. Sri Anil Kumar Mehrotra along with Srijan Mehrotra for the Corporate Debtor Company. He files Vakalatnama today.

Hence, two weeks time is granted to file objection, if any, and to serve an advance copy to the petitioner counsel.

The matter to be listed on 19<sup>th</sup> February, 2018.

Date: 24/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)